(स) सरकार ने इस योजना की प्रगति के वेग को बढ़ाने के लिए क्या प्रयास किए हैं ?

Answers

f[Low Income Group Housing Scheme

- •285. SHRI NAWAB SINGH CHAUHAN: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) the number of States which have fully utilised the grants sanctioned for 1954-55 under the Low Income Group Housing Scheme and the number of those which have not done so: and
- (b) the steps taken by Government ior accelerating the progress of the **■**cheme?]

MINISTER FOR WORKS. HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) As these loans, the sanction for which commenced from 15th February 1955,

निर्माण, आबास तथा सम्भरण मंत्री (सरदार स्वर्ण सिष्ठ): (क) चुंकि इन कर्जी का इस्तेमाल. जिनकी मन्ज्री १४ फलारी १६४४ को शुरू हुई थी, राज्यों द्वारा वर्तमान योजना काल के पूर होने तक हो सकता है इसलिये यह तभी बताना मुम्किन होगा कि कितने राज्यों ने कर्जी का पुरा इस्तेमाल किया जब कि ३९ मार्च ९६४६ तक के खर्च का लेखा आ जायेगा ।

(स) हम लगातार राज्य सरकारों से जो कि इस योजना की प्रगति बहाने के लिये मुख्यतः जिम्मेदार हैं. योजना की प्रगति को बढ़ाने के लियं कह रहे हैं।

are to be utilised by the States during the current Plan period, it is only when the accounts for the period ending 31st March 1956 become available that it will be possible to indicate how many States have been able to utilise fully the loans sanctioned to them under the Scheme.

(b) We are constantly urging upon the State Governments who are primarily responsible for this to

to Questions the of accelerate the progress Scheme.]

श्री नवाव सिंह चाँहान : क्या सरकार कहती ही रहती हैं या अपने कुछ निरीचक भीज कर इस बात की जांच भी करती हैं कि राज्य सरकारों ने कितनी प्रगति की हैं?

सरदार स्वर्ण सिंह: जी हां, अफसर जा कर दंखते हैं. राज्य सरकारों से दर्याफ्त करते हैं और इमदाद भी देते हैं।

श्री तवाव सिंह चाँहान : कहां कहां पर काँन कॉन आफिसर इमदाद के लिए भेजे गए, क्या आप संद्रीप में बतला सकते हैं ?

सरदार स्वर्ण सिंह : मैं बता तो बहुत सकता हुं लेकिन उसमें बहुत समय लगेगा। माननीय मेम्बर के अपने प्रान्त उत्तर प्रदंश में कर्ड दर्फ अफसर गए हैं और दहां स्कीम चाल भी हुई हैं ।

श्री जवाव सिंह चाँहान : क्या माननीय मंत्री जी को इसकी रिपोर्ट हैं कि इस सम्बन्ध में उत्तर प्रदंश का काम संतीयजनक हैं ?

सरदार स्वर्ण सिंह : इसके मृताल्लिक अपनी जो राय आप कायम करना चाहें करें।

श्री इरु किरु प्रश्निष्ठ : ज्या विभिन्न सज्यों में रहने वाले लोग राज्य सरकार को सीधे द्रस्वस्ति न दंकर सेंटल गवर्नमेंट को दंसकते # ?

सरवार स्वर्ण सिंह : जी हां, एसा भी हैं।

AUCTION OF QUARTERS IN RAMESHNACAR

- •286. SHRIMATI VIOLET ALVAr Will the Minister for REHABiLiTATKMr be pleased to state:
- (a) the number of newly built double storeyed houses auctioned in Rameshnagar; and

(b) the number of auctions held so far with the dates on which they were held, and the total amount realised each time?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) 524 'A' type double storey ed houses (262 units).

(b) Twenty-one auctions have been held so far. A statement showing the details regarding the dates of the sales and the total amount realized each time is placed on the Table of the Sabha. [See Appendix XI, Annexure No. 60]

SHRIMATI VIOLET ALVA: Sir, from the Statement, I find that 262 units which have been sold have fetched Rs. 35,75,850. May I know how it compares with the cost of these houses?

SHRI J. K. BHONSLE: The amount realised is slightly more than the actual price.

SHRIMATI VIOLET ALVA: How many more auctions will take place, and how many more buildings will be sold?

SHRI J. K. BHONSLE: The actual number of houses built is 1,136 of which we have only sold 524. The rest of them will be sold in due course.

DR. SHRIMMI SEETA PARMANAND: What care does the Government take to see that the houses are not cornered by any capitalist groups in the auctions?

SHRI J. K. BHONSLE: Well, Sir, it is very difficult to say anything about that. Actually, in our schemes, we have given certain facilities to the claimants who cannot hope to get their payment within at least a year or two. Quite naturally, those people would like to cash their claims as quickly as possible. And as far as the Government is concerned, we only hope to get the price which we aim at.

SHRIMATI VIOLET ALVA: May I know whether a bidder can bid for more than one house? Can he buy any number of houses he likes?

SHRI J. K. BHONSLE: Yes, Sir. If he has got claims, we cannot prevent him from doing so

PROF. G. RANGA: In view of the fact that there is a very great housing shortage here, and Government are taking the responsibility of building these houses, thus investing our own national funds in them, why is it that the Government of India have not yet thought of a scheme by which this kind of cornering could be avoided, and only those people who really are in need of houses are granted these houses one after the other?

SHRI J. K. BHONSLE: Sir, actually in this particular case, so far as the Ministry of Rehabilitation is concerned, we have to pay these claimants in kind, and as such we cannot lay down any hard and fast rule whereby a claimant can purchase only one house. In our scheme, we have laid down that a claimant having a claim of Rs. 18 lakhs can bid for property to the extent of Rs. 2 lakhs. And we cannot say that he must buy a particular house for a particular amount of money. It will have to be left to him to buy any house he likes.

PROF. G. RANGA: But, Sir, in view of the fact that the Planning Commission has laid down, with the approval of the Government, that there should be a ceiling on land holdings, why is it that the Government of India have not thought of setting up a similar ceiling in connection with this house holding also, especially when they themselves are building these houses?

SHRI MEHR CHAND KHANNA: May I just inform the hon. Members of this House that these houses are being sold in the implementation of the compensation scheme? The rules were framed by the Ministry of Rehabilitation. They were placed

before this House and were adopted with the approval of this House. And all th^eje sales are taking place under those rules.

SHRI KANHAIYALAL D. VAIDYA: Sir. may I know whether they are not interested in setting up a socialistic pattern of society? If they are interested in doing that, then may I know whether this policy of the Government is in conformity with that socialistic pattern of society?

MR. CHAIRMAN: He asks: If there is a ceiling on land holdings, why should it not be on houses also, in view of the socialistic pattern of our society that we wish to set up? That is what Mr. Vaidya asks.

SHRI MEHR CHAND KHANNA: I have already submitted that these houses are being sold as a result of a scheme adopted by this House, and in case any change is required, I believe a motion to that effect can be made.

DIWAN CHAM AN LALL: May I ask my hon, friend whether it is not a fact that the displaced persons from West Pakistan have contributed to the socialistic pattern of society by donating their lands and property to Pakistan in the national interests?

MR. CHAIRMAN: Next Question.

LICENCES FOR POWER-DRIVEN SPINDLES

- •287. SHRI D. NARAYAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the State-wise number of power-driven spindles for which licences have been given to new or old mills since April 1955; and
- (b) whether spinning any new mill has started working during this period?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) A statement is placed on the Table Of the House.

(b) Two new spinning mills.

STATEMENT

to Questions

Total number of power driven spindles licenced for installation from April 1955 up to 6th December 1955 (State-wise).

Name	of	the	State	Number	of
			1	spindles licens	se d

Bombay	62,828
Madhya Pradesh	10,360
Madras	4,61,740
Mysore	21,400
Orissa	35,000
Punjab	67,000
Travancore-Cochin	25,000
Uttar Pradesh	50,000
West Bengal	1,34,700

SHRI D. NARAYAN: The statement says that they have licensed about 11 lakh spindles. I want to know how many of them are already installed and for how many orders are being placed or have been placed with the suppliers?

SHRI D. P. KARMARKAR: I have no exact information as to how many have been installed, but it is a fact that the number installed is very much less than the number licensed. There is a wide disparity.

SHRI D. NARAYAN: May I know how many spindles have been licensed after the submission of the Karve Committee Report?

SHRI D. P. KARMARKAR: I received my copy only last night, and I have no information after that.

SHRI D. NARAYAN: That is no reply.

Mr. CHAIRMAN: He has no information as to the number of spindles licensed after the receipt of the Karve Committee Report.

SHRI D. P. KARMARKAR: Since April 1955 only two new spinning mills have been licensed.